GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2564 TO BE ANSWERED ON 06TH MARCH, 2020

POLICY ON RARE DISEASES

2564. SHRI VINAYAK RAUT: SHRIMATI SAJDA AHMED:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government is contemplating to include more diseases in the draft policy on rare diseases;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government is planning to set up centre for excellence for rare diseases, if so, the details thereof, State/UT-wise including West Bengal; and

(e) if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (e): Draft of the National Policy for Rare Diseases, 2020, has been placed on the website of the Ministry of Health and Family Welfare on 13.01.2020, inviting comments/suggestions from all the stakeholders. The draft policy has noted the limitation of lack of epidemiological data on rare diseases in India and, therefore, based on clinical experience of experts, identified and grouped rare diseases in three categories for the purpose of the policy. The draft policy also provides for setting up a National Registry for Rare Diseases at Indian Council of Medical Research (ICMR) with the objective of creating a database of various rare diseases to arrive at a definition of rare diseases best suited to the country. It further provides for notifying 8 selected Centres of Excellence to begin with at premier Government hospitals with facilities for treatment of rare diseases, including Institute of Post-Graduate Medical Education and Research, Kolkata.

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